

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

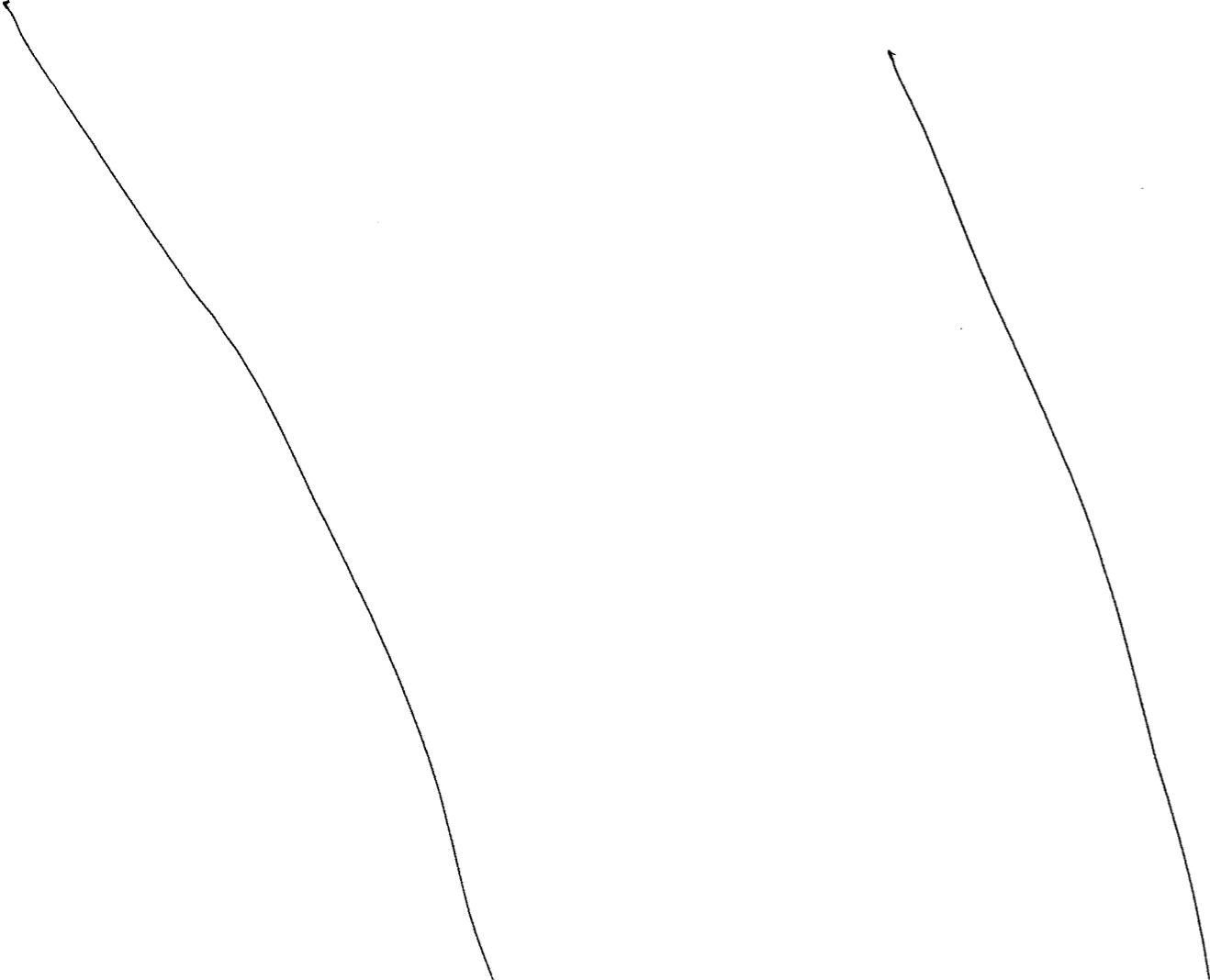
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/391/2018
IN
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : EXPORT IMPORT BANK OF INDIA
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD
UNDER SECTION : 43(1) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1.	S. SATHIYANARAYANAN	Counsel for the Applicant (Eim Bank)	<i>S. SathiyanaRayanan</i>
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(30)

MA/391/IB/2018 IN MA/90/IB/2018 IN CP/540/IB/2017

ORDER

Counsel for Applicant (EXIM Bank) present. Counsel for RP present. This application is filed by the Applicant (EXIM Bank) for impleading themselves in MA/90/IB/2018. No objection reported by the Respondent.

In view of the above, **MA/391/IB/2018** is **allowed**.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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